

Act, 1944. [Placed in Library. See
No. LT-2938/61].

CONDUCT OF ELECTION RULES

The Minister of Law (Shri A. K. Sen): On behalf of Shri Hajarnavis, I beg to lay on the Table a copy of the Conduct of Election Rules, 1961, published in Notification No. S.O. 859 dated the 15th April 1961, under sub-section (3) of Section 169 of the representation of the People Act, 1951. (Placed in Library. See No. LT-2938/61].

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS MINUTES

Sardar Hukam Singh (Bhatinda): I beg to lay on the Table the Minutes of the sittings (Seventy-seventh to Eighty-fifth) of the Committee on Private Members' Bills and Resolutions held during the Thirteenth Session.

COMMITTEE ON SUBORDINATE LEGISLATION

MINUTES

Sardar Hukam Singh (Bhatinda): I beg to lay on the Table the Minutes of the sittings (Thirty-first and Thirty-second) of the Committee on Subordinate Legislation held during the Thirteenth Session.

COMMITTEE ON ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE

MINUTES

Shri Ram Krishan Gupta (Mahendragarh): I beg to lay on the Table the Minutes of the sittings (Twenty-third and Twenty-fourth) of the Committee on Absence of Members from the Sittings of the House held during the Thirteenth Session.

12.29 hrs.

MESSAGES FROM RAJYA SABHA.

Secretary: Sir, I have to report the following messages received from the Secretary to Rajya Sabha:

- (i) "In accordance with the provisions of rule 125 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 2nd May 1961, agreed without any amendment to the Essential Commodities (Amendment) Bill 1961 which was passed by the Lok Sabha at its sitting held on the 26th April 1961".
- (ii) "In accordance with the provisions of sub-rule (6) of rule 162 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Medicinal and Toilet Preparations (Excise Duties) Amendment Bill, 1961, which was passed by the Lok Sabha at its sitting held on the 25th April 1961, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill".

COMMITTEE ON SUBORDINATE LEGISLATION ELEVENTH REPORT

Sardar Hukam Singh (Bhatinda): I beg to present the Eleventh Report of the Committee on Subordinate Legislation.

12.29 hrs.

SALAR JUNG MUSEUM BILL—contd

Mr. Speaker: The House will now proceed with further consideration of the following motion moved by Dr. M. M. Das on the 3rd May 1961, namely: